

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. I

Service Tax Appeal No. 2559 of 2011

[Arising out of Order-in-Original No. 52/2011-ST (Commr.) dt. 30/05/2011 passed by Commissioner of Central Excise and Service Tax, Bangalore]

Yokogawa India Limited

Plot No. 96, Electronic City,
Hosur Road,
Bangalore 560 100

.....Appellant

VERSUS

**Commissioner of Central Excise & Service
Tax, Bangalore**

Bangalore South Commissionerate, C R Buildings,
Queens Road,
Bangalore 560 001

.....Respondent

APPEARANCE:

Mr. K. Parameswaran, Advocate - for the appellant.

Mrs. D.S. Sangeetha, Addl. Commissioner (AR),
Mr. P. Saravana Perumal, Addl. Commissioner (AR), Mr.
K.A. Jathin, Deputy Commissioner (AR) and
Mr. H. Jayathirtha, Supdtt. (AR) - for the respondent

CORAM:

HON'BLE Dr. D. M. MISRA, MEMBER (JUDICIAL)

HON'BLE Mrs. R. BHAGYA DEVI, MEMBER (TECHNICAL)

DATE OF HEARING: 13.04.2023

DATE OF DECISION: 22.09.2023

ORDER

The appeal is allowed. For order, see order of date passed in Service
Tax Appeal No. 343 of 2011.

**(D. M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**